

## Form G

## INVITATION FOR EXPRESSION OF INTEREST FOR

VIVEK BROTHERS PVT LTD

[ REAL ESTATE BUSINESS AT BAGUIHATI]

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor along with PAN/ CIN/ LLP No.	VIVEK BROTHERS PVT LTD CIN: U51909WB1983PTC036756
2	Address of the registered office	Mahaveer Apartment, DE-15, Deshbandhu Nagar, Baguihati, Desh Bandhu Nagar, North 24 Parganas, D B Nagar, West Bengal- 700059.
3	URL of Website	No Website of CD
4	Details of Place where majority of Fixed Assets are located	Mahaveer Apartment, DE-15, Deshbandhu Nagar, Baguihati, Desh Bandhu Nagar, North 24 Parganas, D B Nagar, WB 700059
5	Installed capacity of main products/ services	The Company is engaged primarily in Operates Real Estate Business;
6	Quantity and value of main products/ services sold in last financial year	<b>As per the Financial Year 2023-24</b> Quantity- NA Value- Total Revenue- Nil
7	Number of employees/ Workmen	NA
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	a. <b>Last available financial statements (with schedules) of two years</b> - Can be obtained by mailing at <a href="mailto:cirp.vivekbros@gmail.com">cirp.vivekbros@gmail.com</a> ; b. <b>List of Creditors available at the website of IBBI</b> i.e. <a href="https://ibbi.gov.in/en/claims/claim-process/U51909WB1983PTC036756">https://ibbi.gov.in/en/claims/claim-process/U51909WB1983PTC036756</a> ;
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by mailing at <a href="mailto:cirp.vivekbros@gmail.com">cirp.vivekbros@gmail.com</a> / <a href="mailto:subodhka@gmail.com">subodhka@gmail.com</a>
10	Last date for receipt of Expression of Interest	08 <sup>th</sup> March, 2025
11	Date of issue of Provisional List of Prospective Resolution Applicants	12 <sup>th</sup> March, 2025
12	Last date for submission of Objections to Provisional List	17 <sup>th</sup> March, 2025
13	Date of issue of Final List of Prospective Resolution Applicants	19 <sup>th</sup> March, 2025
14	Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plans to Prospective Resolution Applicants	19 <sup>th</sup> March, 2025
15	Last date for submission of Resolution Plans	23 <sup>rd</sup> April, 2025
16	Process email id to submit EOI	<a href="mailto:cirp.vivekbros@gmail.com">cirp.vivekbros@gmail.com</a> / <a href="mailto:subodhka@gmail.com">subodhka@gmail.com</a>
17	Details of the corporate debtor's registration status as MSME	NA

*Subodh Kumar Agrawal*  
**Subodh Kumar Agrawal**  
**Resolution Professional of**  
**Vivek Brothers Pvt Ltd**  
**IBBI/IPA-001/IP-P00087/2017-18/10183**  
**AFA Valid till 31<sup>st</sup> December, 2025**  
Room No 301, 3<sup>rd</sup> Floor  
1 Ganesh Chandra Avenue  
Kolkata 700013

Date: 14<sup>th</sup> February, 2025  
Place: Kolkata